

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/159(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SREE POLYTRADERS PRIVATE LIMITED VS JELENTA POLYTRADERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

For Interim Resolution Professional

Ms. Rashmi Bothra, Adv.

Ms. Garima Raijada, Adv.

ORDER

1. Ld. Counsel for the IRP present.
2. IRP seeks some time to file the progress report. Two weeks' time is allowed for filing the progress report.
3. Post this matter on **05.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**